the Indian territorial waters near Andhra Coast and are now under seizure in Madias Harbour;

- (b) if so, what are the details thereof;
- (c) what action Government have taken so far in the matter?

# THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH(: (a) Yes, Sir.

- (b) Both the trawlers are of the same class and are each 150' long. Each trawler has a refrigerated fish hold capacity of 150 tons and is fitted with sophisticated equipments.
- (c) The trawlers have been handed over to the police authorities in Madras for further investigations.

# Recognition of Provisional Revolutionary Government of South Vietnam

222. SHRI H. S. NARASIAH: Will the Minister of EXTERNAL AFFAIRS be pleased to state by when Government propose to accord recognition to Provisional Revolutionary Government of South Vietnam in the light of the circumstances leading to the recognition of Pro-Sihanouk Government in Cambodia?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): Government has communicated its decision to grant diplomatic recognition to the Provisional Revolutionary Government of South Vietnam.

#### Mangalore Major Port

- 223. SHRI H. S. NARASIAH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:
- (a) whether the new port of Mangalore has any Port Trust created under the provisions of the Major Port Trusts (Amendment Act 1974; and
- (b) if not, the reasons therefor and the steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): (a) NO

(b) A Port Trust Board will be set up when it is considered appropriate to do so. This will depend on the completion of the project work in all respects development of traffic etc.

## Anti-Indian Propaganda by Pro-Chogyal Elements in Nepal

224. SHRI AWADHESHWAR PRASAD SINHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government are aware of anti-Indian propaganda by pro-Chogyal elements in Nepal;
- (b) if so, what are the details in this regard; and
- (c) what steps Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) to (c) Some misguided pro-Chogval elements have been carrying on propaganda maligning the popularly-elected government in Sikkim, as well as Sikkim's links with India, propaganda has been effectively refuted in various statements made by the Government of Sikkim. The fact that these probeen defending have only narrow vested interests has been further exposed by the overwhelming affirmative reply given by the people of Sikkim in the special poll held on the 14th April, confirming the decision taken by the Sikkim Assembly in its resolution of the 10th April to abolish the institution of the Chogyal and to make Sikkim a constituent unit of India enjoying a democratic and fully responsible government.

## Import of Labour from India

225. SHRI AWADHESHWAR PRASAD SINHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the names of countries which import labour from India; and
- (b) what is Government's policy in this regard?